

POST OFFER ADVERTISEMENT

Pervasive Commodities Limited

(Formerly known as "Starvox Electronics Limited")

(hereinafter referred to as "PCL" or "TC" or "Target Company")

Registered Office: 306, Sarthik Complex, Nr. Fun Republic, Iscon Cross Road,
Satellite, Ahmedabad - 380015;

Tel. No.: 079-26929554; Fax. No.: 079-22743727;

Open Offer for acquisition of 24,758 Equity Shares from shareholders of the Target Company by Enigma Merchants LLP ("Acquirer")

This Post Offer Advertisement is being issued by **Corporate Professionals Capital Private Limited**, for and on behalf of **Enigma Merchants LLP** (hereinafter referred to as "Acquirer") in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on February 26, 2016, Friday in Business Standards (English) (All Editions), Business Standards (Hindi) (All Editions), Lok Mitra (Gujarati) (Gujarat Edition) and Aapla Mahanagar (Marathi) (Mumbai Edition).

1.	Name of the Target Company	Pervasive Commodities Limited
2.	Name of the Acquirer	Enigma Merchants LLP
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited
4.	Name of the Registrar to the Offer	Accurate Securities and Registry Private Limited
5.	Offer Details	
a.	Date of Opening of the Offer	August 25, 2016, Thursday
b.	Date of Closure of the Offer	September 08, 2016, Thursday
6.	Date of Payment of Consideration	September 16, 2016, Friday
7.	Details of Acquisition	

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs. 62.00/- per equity Share (*)		Rs. 62.00/- per equity share	
7.2	Aggregate number of shares tendered	24,758 Equity Shares		210 Equity Shares	
7.3	Aggregate number of shares accepted	24,758 Equity Shares		10 Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 1,534,996/-		Rs. 620/-	
7.5	Shareholding of Acquirer before Agreements/ Public Announcement (No. & %)	53,890 Equity Shares (56.59%) (#)		53,890 Equity Shares (56.59%) (#)	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	690 Equity Shares (0.72%)		690 Equity Shares (0.72%)	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	24,758 Equity Shares (26.00%)		10 Equity Shares (0.01%)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil		Nil	
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	79,338 Equity Shares (83.32%)		54,590 Equity Shares (57.33%)	
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	Pre offer	Post offer	Pre offer	Post offer
		40,640	15,882	40,640	40,630
		42.68	16.68	42.68	42.67

(*) The offer price was revised from Rs. 10.00 (Rupees Ten Only) to Rs. 62.00 (Rupees Sixty Two Only).

(#) As on the date of PA, Acquirer already held 23,345 (24.52%) Equity Shares in the Target Company. On August 01, 2016 Acquirer acquired 26,445 (27.77%) Equity Shares from erstwhile promoters of the Target Company and one of the associate company of Acquirer already holds 4,100 (4.31%) Equity Shares in the Target Company, aggregating to 53,890 (56.59%) Equity Shares of the Target Company.

The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com, website of Manager to the Offer www.corporateprofessionals.com and at the Registered Office of the Target Company i.e. 306, Sarthik Complex, Nr. Fun Republic, Iscon Cross Road, Satellite, Ahmedabad - 380015;

Issued by Manager to the Offer



Corporate Professionals

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-28, South Extn. Part 1, New Delhi - 110049

Contact Person: Mr. Manoj Kumar/ Ms. Ruchika Sharma

Ph.: 91-11-40622228/91-11-40622248, Fax: 91-11-40622201

Email: manoj@indiaccp.com / ruchika.sharma@indiaccp.com

SEBI Regn. No: INM000011435

On behalf of Acquirer

For Enigma Merchants LLP

Sd/-
Kamlesh Joshi
Designated Partner

Place: New Delhi
Date: September 23, 2016